

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.124 - **IA/944(AHM)2022**  
ITEM No.125 - **IA/963(AHM)2022**  
ITEM No.126 - **IA/538(AHM)2021**  
In  
**CP(IB) 208 of 2017**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Ramesh T Mehta (HUF)

.....Applicant

V/s

Winsome Diamond & Jewellery Ltd

.....Respondent

**Order delivered on ..28/11/2022**

**Coram:**

Dr. Madan B. Gosavi, Hon'ble Member(J)  
Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant

: Mr. Navin Pahwa, Sr. Counsel a.w. Mr. Nipun Singhvi,  
Advocate(IA/538(AHM)2021), Mr. Nipun Singhvi, Adv.  
a.w. Mr. Prajakta Menezes, Adv.(IA/944(AHM)2022,  
IA/963(AHM)2022)

For the Union of India

:Mr. Parth Bhatt,Advocate

**ORDER**

**IA/944(AHM)2022**

This application is filed by the Liquidator to place on record the progress report. It is taken on record. In view of this, **IA/944(AHM)2022** stands allowed and disposed of.

**IA/963(AHM)2022**

This application is filed by the Liquidator to place on record the progress report. It is taken on record. In view of this, **IA/963(AHM)2022** stands allowed and disposed of.

**IA/538(AHM)2021**

Matter stands adjourned to 21.12.2022.

-SD-

**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

-SD-

**DR. MADAN B GOSAVI**  
**MEMBER (JUDICIAL)**